

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: November 27, 2006

No. 1774 / DR(S)/2006

The Court's Notification No. 1752/DR(S)/2006 dated 23.11.2006 regarding posting of Sri **Shyam Shanker Tiwari**, District & Sessions Judge, Basti as District & Sessions Judge, Rae-Bareilly is hereby cancelled.

No. 1775 / DR(S)/2006

In supersession of Court's Notification No. 1751/DR(S)/2006 dated 23.11.2006, Sri **Dharam Singh** Member, Administrative Tribunal-II & III, U.P., Lucknow to be District & Sessions Judge, Ballia vice Sri Sarvesh Kumar Pandey instead of District & Sessions Judge, Basti.

No. 1776 / DR(S)/2006

Sri **Sarvesh Kumar Pandey**, District & Sessions Judge, Ballia to be District & Sessions Judge, Farrukhabad vice Sri Pitamber Singh.

No. 1777 / DR(S)/2006

Sri **Pitamber Singh**, District & Sessions Judge, Farrukhabad to be District & Sessions Judge, Rae-Bareilly vice Sri Subhash Chandra-I.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 286 / DR (S)/ 2006, Dated: Allahabad: November 27, 2006

In continuation of Court's endorsement No. 281/DR(S)/2006 dated 23.11.2006, copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

8. S/sri
 - (i) Shyam Shanker Tiwari, District & Sessions Judge, Basti.
 - (ii) Dharam Singh, Member Administrative Tribunal-II & III, U.P., Lucknow.
 - (iii) Sarvesh Kumar Pandey, District & Sessions Judge, Ballia.
 - (iv) Pitamber Singh, District & Sessions Judge, Farrukhabad.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Joint Registrar (I), High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
15. The Assistant Registrar (Budget), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Section Officer (Admin.C Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-

**(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**